

National Company Law Tribunal

6th Floor, Block-3,
CGO Complex, Lodhi Road
New Delhi-110003
Dated: 28.3.2020

NOTICE

1. In view of the lockdown announced by the Government of India until 14.4.2020, to curtail the spread of COVID19, the directions given in the notice dated 22.3.2020 issued by NCLT are hereby extended upto 14.4.2020.
2. This issues with approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar

Copy to:

1. The All Hon'ble Members, NCLT ,
2. All Deputy Registrar/ Assistant Registrar, NCLT Benches.
3. Notice Board/Website